

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. O.A. 350/01653/2017

Date of order: 12.12.2017

LIBRARY

Present : Hon'ble Ms. Manjula Das, Judicial Member
Hon'ble Ms. Nandita Chatterjee, Administrative Member

Raj Kumar Yadav,
Son of Sri Phaguna Yadav,
Aged about 38 years,
Working for gain as
Health & Malaria Inspector Gr. III,
Posted at Bhaga under Adra Division,
South Eastern Railway under the
Chief Medical Superintendent, Adra,
Dist. Purulia, West Bengal,
Pin - 723 121;
Residing at Railway Qtr. No. E/48/2, Bhaga Dhanbad,
Pin - 828 301.

.. Applicant

- V E R S U S -

1. Union of India,
Through the General Manager,
South Eastern Railway,
Garden Reach,
Kolkata - 700 043.
2. The Chief Personnel Officer,
S.E. Railway, Garden Reach,
Kolkata - 700 043.
3. The Chairman,
Railway Recruitment Board, Kolkata,
Having its office at Metro Railway,
A.V. Complex, Chitpur,
Opposite to R.G. Kar Medical College & Hospital,
R.G. Kar Road,
Kolkata - 700 037.
4. The Chairman,
Railway Recruitment Board, Ranchi,
Pin Code - 834 027.
5. The Assistant Personnel Officer,
Medical, S.E. Railway, Garden Reach,
Kolkata - 700 043.

.. Respondents

For the Applicant : Mr. K. Sarkar, Counsel
Ms. A. Sarkar, CounselFor the Respondents : Mr. A.K. Banerjee, Counsel
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ORDER (Oral)Per Dr. Nandita Chatterjee, Administrative Member:

Heard Ld. Counsel for the applicant, ^{M/s} submits that the instant application has ^{been} filed praying for the following relief:-

- i. To direct the respondents to cancel, withdraw and/or rescind the purported Integrated seniority list of Health & Malaria Inspectors dated 02/03.11.2016 as contained in Annexure "A-4" herein;
- ii. To direct the respondents to correct and/or assign the proper seniority position to the applicant after cancellation of the above Integrated seniority list dated 02/03.11.2016 circulated vide memo dtd. 7.11.2016 for a 11 practical purposes;
- iii. To direct the respondents to deal with and/or dispose of the representation of the applicant dtd. 21.11.2016 as contained in Annexure "A-5" herein;
- iv. To direct the respondents to produce the entire records of the case before this Hon'ble Tribunal for effective adjudication of the issues involved herein;
- v. And to pass such further or other order or orders as to this Hon'ble Tribunal may deem fit and proper."

Hence, without going into the merits of the case, we dispose of this application by directing the respondent No. 2 and particularly the Chief Personnel Officer, S.E. Railway, Garden Reach, Kolkata to dispose of the representation dated 21.11.2016, if received at his end, within a period of six weeks from the date of receipt of this order by a reasoned and speaking order and with reference to extant rules and regulations of the Respondent authorities in this regard. Decision arrived at is to be conveyed to the applicant within one week thereafter and consequent benefits, if any, as arising from such decision, as applicable, to be determined and released within eight weeks of the same.

3. O.A. is disposed of accordingly. No costs.

(Dr. Nandita Chatterjee)
Administrative Member

(Manjula Das)
Judicial Member